

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS ARHAM MANAGEMENT SOLUTION PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearances (via video conference/physically)

Mr. Amit Kumar Nag, Adv.] For Applicant

Ms. Ranjabati Ray, Adv.

Mr. Subhadeep Basak, Adv.

Ms. Ritika Ghosh, Adv.

Ms. Shreya Choudhary, Adv.] For RP

Mr. Sunil Kumar Agarwal, RP

ORDER

1. Ld. Counsel/Professional for parties present.
2. None appears for the Personal Guarantor.
3. A copy of the Report filed by the RP be shared with Personal Guarantor.
4. Personal Guarantor to file his objection to the Report filed by the RP within Ten days.
5. List this matter on **13.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**